


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/15	TP 31/17	For hearing	433 (e)	State Bank of Travancore Vs. Cranes Software International Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	H.R. KATTI 9844111954.	SBI SAGUB, BLR.	
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ORDER

Counsel for Petitioner is present. I.A 143/2017 is taken up today. Heard the Petitioner Counsel. We have perused the order No. G.S.R 156(E) dated 22nd February 2017 of Government of India and also we have seen the Clause No.5 of the order which reads as follows:

“Any proceeding or cause of actions, suits, decrees, recovery certificates, appeals and all other legal proceedings pending or existing immediately before the effective date before any court or tribunal or any other authority (including, for the avoidance of doubt, an arbitral Tribunal), by or against the Transferor Bank may, as from the Effective Date, be continued and enforced by or against the Transferee Bank in which the Transferor Bank has vested by virtue of this Order as it might have been enforced by or against the Transferor Bank as if this order had not taken effect and shall cease to be enforceable by or against the Transferor Bank.”

State Bank of Travancore is the petitioner in the Company Petition. Petitioner Bank was merged with State Bank of India in pursuant of the order referred to above. Therefore, the proceedings are to be continued by the SBI in place of State Bank of Travancore. IA 143/2017 is allowed, State Bank of India is permitted to be impleaded to retain the Petition. The Petitioner is permitted to continue the proceedings in place of State Bank of Travancore vide separate order. For carrying out and for filing amended copy, list it on 23/11/2017.


Member (T)


Member (J)